COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 104 OF 2016 & IA NOS. 249 & 250 OF 2016

Dated: 9th February 2018

Present: Hon'ble Mr. B. N. Talukdar, Technical Member (P&NG)

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Gail Gas Ltd. ... Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery

Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Sumit Kishore for R-1

<u>ORDER</u>

Learned Counsel for the Appellant is stated to be in some personal difficulty.

As agreed by Learned Counsel for the parties, list the matter for hearing on *6.4.2018*.

(Justice N. K. Patil) Judicial Member (B. N. Talukdar)
Technical Member (P&NG)

tpd/vg